

**NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH, COURT – II  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL  
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 26-06-2024 AT  
10.30 A.M. THROUGH VIDEO CONFERENCING:**

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**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)  
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**  
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**APPLICATION NUMBER** : --  
**PETITION NUMBER** : TCP/248/IB/2017  
**NAME OF THE PETITIONER** : Quality Mills Stores  
**NAME OF THE RESPONDENT(S)** : Rajalakshmi Paper Mills Pvt Ltd  
**UNDER SECTION** : Sec 433 (e)(f)  
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**ORDER**

Ld. Counsel Mr. Sanjay for the Petitioner. Ld. Counsel Mr.Prithiviraj for the Respondent.

Counsel for the Petitioner sought 2 weeks time to inform the updated status. Tile allowed.

List the matter for hearing on **21.08.2024**.

-Sd-  
**RAVICHANDRAN RAMASAMY**  
**Member (Technical)**

-Sd-  
**JYOTI KUMAR TRIPATHI**  
**Member (Judicial)**

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